LOK SABHA STARRED QUESTION NO. 234 TO BE ANSWERED ON 17th MARCH, 2022

Issuance of Letter of Intent

†234. SHRI KRUPAL BALAJI TUMANE:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of applicants who have been issued Letter of Intent (LOI) by Indian Oil Corporation Ltd. (IOCL), Bharat Petroleum Corporation Ltd. (BPCL), Hindustan Petroleum Corporation Ltd. (HPCL) in Nagpur district from 2004 to 2014 along with the details of those belonging to Scheduled Castes and Scheduled Tribes;
- (b) the number of applicants out of those who have not been allotted petrol pumps during the period and the details of SC and ST candidates among them;
- (c) the number of petrol pumps out of these which are currently functional and the number of petrol pumps yet to be made operational;
- (d) the time by which the petrol pumps will be allotted to them along with reasons for the delay; and
- (e) the steps taken by the Government to allot petrol pumps to these people at the earliest?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री हरदीप सिंह पुरी)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI HARDEEP SINGH PURI)

(a) to (e) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 234 ASKED BY SHRI KRUPAL BALAJI TUMANE, MP FOR ANSWER ON 17.3.2022 REGARDING "ISSUANCE OF LETTER OF INTENT".

(a)to(c) Between 2004 & 2014, Public Sector Oil Marketing Companies (OMCs) namely Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) advertised 794 locations in Nagpur District for setting up of Retail Outlets (ROs) including 41 locations for SCs and 20 for STs. Out of them, Letter of Intent (LOI) have been issued for 136 locations including 4 for SCs and 3 for STs.

Out of above, 136 number of LOIs issued during this period, the total number of Retail outlets (ROs) commissioned and functional for Nagpur District is 84 which includes 1 number of RO commissioned for SC applicants & 2 number of RO commissioned for ST applicants.

Out of the total number of LOIs issued for Nagpur District, the number of LOIs which have yet not been commissioned is 48 which includes 3 LOIs for SC applicants & 1 number for ST applicants.

(d)&(e) Commissioning of Retail outlet is a process which involves obtaining of various approvals inter-alia including District Magistrate's NOC, NHAI access permission, Forest NOC, construction approval etc., as applicable. Fructification of LOIs into operationalization (Commissioning) of retail outlets is thus, dependent upon various factors and therefore the commissioning of retail outlets takes place over a period of time.
